

requisite representation of SC/ST candidates in the recruitment and admissions of Delhi University. This Committee would also suggest mechanism to ensure implementation of the reservation policy in other Central Universities. This Committee is yet to submit its recommendations to the Government.

(b) and (c). Do not arise.

#### **Exclusion of Basmati from Essential Commodities Act**

8197. SHRI RAM PRASAD SINGH: Will the Minister of CIVIL SUPPLIES, CONSUMERS AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether representations have been received to exclude Basmati rice from the purview of the Essential Commodities Act in the interest of earning more foreign exchange; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED):

(a) Yes, Sir.

(b) State Government have been advised to exempt Basmati rice meant for exports from stock limit restrictions. It is neither feasible nor necessary to exclude Basmati rice from the list of essential commodities, as such.

[English]

#### **Farm Forestry**

8198. KUMARI PUSHPA DEVI SINGH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have a proposal to expand farm Forestry in a big way; and

(b) if so, the schemes drawn up and the amount earmarked there for during the Eighth Plan; State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### **Navyug Schools**

8199. MAJ. GEN. (RETD.) BHUWAN CHANDRA KANDURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the parameters laid down for opening of Navyug schools;

(b) the number of primary and secondary navyug schools functioning in Delhi, locations-wise;

(c) the strength of students and staff in those schools, category-wise;

(d) the criteria fixed for admission in these schools;

(e) the details of educational and sports facilities being provided to students in these schools particularly in Navyug schools, Peshwa Road, New Delhi;

(f) whether games and educational standards or primary classes in these schools have deteriorated;

(g) if so, the reasons therefor; and

(h) the steps taken by the concerned authority to improve the games and educational standards of primary classes in these schools?